

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:6203
ANSWERED ON:06.05.2013
LAND SCAM IN SRINAGAR AIRPORT
Mitra Shri Somendra Nath

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government is aware about the land scam of Srinagar Airport in which 30 per cent of Airport's land has been sold to private parties;
- (b) if so, the details thereof;
- (c) whether the CBI and the Defence Ministry have accepted through its recent investigation that very high officials of Defence Ministry were allegedly involved in the Srinagar Airport land scam;
- (d) if so, the details thereof; and
- (e) the action taken by the Government against the officials / persons involved in the scam?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) & (b): As per records of Defence Estates Office, Srinagar, some No Objection Certificates (NOC) were issued in respect of land under occupation of Defence. After conducting preliminary enquiry in the matter, it was found that prima-facie there have been irregularities in the issue of NOCs. As per investigations of CBI a total of 62.25 acres land is involved. As per records there are 2678.281 acres of Defence Land at Srinagar Airport.

(c) & (d): To get the matter thoroughly investigated and fix responsibility, the Government have entrusted the enquiry to Central Bureau of Investigation (CBI). CBI instituted a Preliminary Enquiry in the matter on 21.11.2011. Subsequently, CBI has registered a regular case vide RC AC-1 2012 A 0006 dated 03.05.2012 against Shri Ajay Kumar Chaudhary, the then Defence Estates Officer (DEO) Srinagar, Shri Vijay Kumar, the then Sub Divisional Officer (SDO) Grade-I, Srinagar, Smt. Amarjeet Kaur, the then Sub Divisional Officer (SDO) Grade-II, Srinagar and some unknown public servants / private persons.

(e) Shri Ajay Kumar Chaudhary, the then DEO Srinagar Circle and Shri Vijay Kumar, the then SDO-1, Srinagar Circle have been placed under suspension.